

Stalled hydel power projects in Uttarakhand

†3253. SHRI MAHENDRA SINGH MAHRA: Will the Minister of POWER be pleased to state:

(a) whether the construction work of all those hydel power projects in Uttarakhand which were stalled following the honourable Supreme Court's orders has commenced again;

(b) if so, the names of those projects where construction work has been started;

(c) whether NOCs have been obtained from the honourable Supreme Court of India, the Ministry of Environment and Forests and the Ministry of Water Resources for commencing the construction work of these projects; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) As per information available, the Hon'ble Supreme court of India has not issued any notice to stop work on any hydro projects (25 MW and above) in Uttarakhand.

(b) to (d) Do not arise.

Uneven distribution of power to various States

3254. DR. NAJMA A. HEPTULLA: Will the Minister of POWER be pleased to state:

(a) the details of power distribution to various States including Madhya Pradesh during each of the last three years and the current year, State-wise;

(b) whether some States are receiving more power than their fixed quota; and

(c) if so, the details thereof and the reasons therefor along with the corrective steps taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) The details of power allocation to various States including Madhya Pradesh from Central Generating

†Original notice of the question was received in Hindi.